

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 404 of 2015 in
DFR No. 2118 of 2015**

Dated: 19th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Punjab Energy Development Agency (PEDA) Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Tajender Joshi for R.3

ORDER

IA No. 404 of 2015
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 09.12.2015. Dasti in addition is permitted.

List the matter on **09.12.2015.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson